CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.1355 of 1998

New Delhi, this the 31st day of May, 1999

HON'BLE SHRI N.SAHU, MEMBER(A)

Smt.Putul Aggarwal, wife of Dr.Bharat Bhushan resident of H-22,Green Park Extn., New Delhi-110016.

-APPLICANT

(By Advocate: Shri F.P.Khurana)

Versus

- Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi-110001.
- The Director General Health Services Nirman Bhawan, New Delhi.
- 3. The Medical Superintendent, Lok Nayak Jai Prakash Narain Hospital, Jawaharlal Nehru Marg, New Delhi-110002
- 4. The Accounts Officer,
 Pay & Accounts Office,
 PAO XV, III Floor, MRD Block,
 L.N.J.P. Hospital,
 New Delhi-110002.

-RESPONDENTS

(By Advocate: Ms.Jyotsana Kaushik, through proxy counsel Sh.Ajesh Luthra, for respondents 1&2. Sh.R.K.Srivastava, depttl.representative, for respondent no.3 and Sh.Anand Singh, depttl.representative, for respondent no.4)

ORDER(ORAL)

By Hon'ble Shri N.Sahu, Member(A)

Learned counsel for the applicant seeks permission to withdraw the O.A. Permission granted. The O.A. is dismissed treating it as withdrawn.

(N. SAHU) MEMBER(A)

/dinesh/